



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.NO.3/2023

DATED 27.04.2023

REF: High Court's Notification No.3/2023-RC, dated 07.03.2023, issued for recruitment to 30 posts of Civil Judge (Junior Division).

The candidates, who have appeared for the computer based Screening Test held on 24.04.2023 for recruitment to 30 posts of Civil Judge (Junior Division) notified for the year 2023, are hereby informed that the Preliminary Key/Response Sheets (Answer Sheets) together with the Format of Application for submission of written objections, if any, on Preliminary Key, are hosted in the official website of the High Court.

The candidates are further informed that if there are any objections to the Preliminary Key/Answers, they have to submit such objections in writing "in the enclosed format of application only" with supported documents and all such objections shall reach the High Court by Speed Post/Courier to the undersigned on or before 05.05.2023. The Candidates can also submit their objections coming to the High Court in person.

S. Kambhampati Reddy
REGISTRAR (RECRUITMENT)
27/4/23.

Note: Any objections received after 5.00 p.m. on 05.05.2023 will not be entertained.

Encl: Format of applications for submission of written objections on Preliminary Key.

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

· Screening Test (Computer Based Test) conducted on 24.04.2023 for Recruitment to 30 posts of Civil Judge

Notification No.3/2023-RC, dated 07.03.2023

FORMAT FOR SUBMISSION OF OBJECTIONS, IF ANY, AGAINST QUESTION/KEY:

DETAILS OF THE CANDIDATE:

Name of the Candidate as per Hall Ticket	
Hall Ticket No.	
Postal address of the Candidate for Communication	
Mobile Number	

DETAILS OF OBJECTIONS FOR A QUESTION

<u>Write Question ID (Mandatory):</u>	Objection in Question (or) Option (or)Both	1. Objection in question 2. Objection in Option 3. Objection in both [please tick (✓) the appropriate objection]
Description of Objection:		
Details of Standard Reference in support of objection:		

NOTE:

1. The written objections on Preliminary key should be submitted to the Registrar (Recruitment), The High Court of Andhra Pradesh, Nelapadu, Guntur District, Pincode-522239, by speed post or by courier on or before 05.05.2023 by 5.P.M.

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2. Along with objections, copy of Hall Ticket and supporting documents should be enclosed for verification.
3. Objections which are vague and without proper details will not be entertained.
4. The details furnished in the columns should be clear and visible.
5. Mention the **Question ID** and NOT the Question number. It is MANDATORY. Failing which, Objection raised will not be considered.

DECLARATION

I hereby declare that I have appeared for the examination on 24th April, 2023 at (mention the Test centre name and city) _____. The details written by me are correct and pertain to me. The objection(s) stated by me in above table are based on standard reference books on the concerned subject. I understand that the HIGH COURT OF ANDHRA PRADESH would not accept the application for objections through online or by any other mode like messages, email, mobile, whatsapp etc., and that written objections which were received under proper acknowledgment only would be considered. I also understand that objections received at the HIGH COURT OF ANDHRA PRADESH after the last date i.e. 5-00 P.M. on 5th May, 2023 would not be entertained and that the HIGH COURT OF ANDHRA PRADESH is not responsible for postal/courier delays. I understand that the decision of the HIGH COURT, on all objections received, shall be final and no further correspondence in the matter will be entertained.

SIGNATURE OF THE CANDIDATE